

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 431/TT/2014

Date: 16.1.2016

To

The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject:- Truing up transmission tariff for 2009-14 tariff block and determination of tariff for 2014-19 period for 400 kV Kankroli-Jodhpur Transmission line alongwith associated bays under System Strengthening Scheme in South-Western Part of Northern Grid (Part-B)

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 22.1.2016:-

- a. The details depicting the un-discharged liabilities, if any, to be recovered in future respect of the assets covered in the instant petition.
- b. The nature of work considered for the additional capitalization of 2009-14 period along with details of the balance/ retention payments for each contract package.
- c. An undertaking/certificate depicting the actual equity infused during the tariff period 2009-14 and 2014-19.

Yours faithfully,

Sd/-  
(V. Sreenivas)  
Deputy Chief (Legal)